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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 2116 of 1999

New Delhi this the 30th day of September, 1999.

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VICE CHAIRMAN
HON'BLE MRS. SHANTA SHASTRY, MEMBER (A)

Kamlesh Malhotra
W/o Bikramjit Singh
R/o H-26, Kailash Colony
New Delhi.

... Applicant

(By Advocate: Shri A.K. Jairath)

-Versus-

1. Union of India,
Through
Secretary
Ministry of Steel & Mines
Shastry Bhawan
New Delhi.
2. The Director General
Geological Survey of India
4 Chowrangee Lane
Calcutta-700 016.
3. The Senior Director General
Geological Survey of India
Northern Region Office
G.S.I. Complex, Sector-E, Aliganj
Lucknow-226020. ... Respondents

O R D E R (Oral)

By Reddy, J.

Heard the learned counsel for the applicant.

2. The applicant was given offer of promotion by an order dated 3.2.1998 with a direction to join on or before 2.3.1998. At her request she was given the extension till 17.3.1998 with a stipulation that further extension would not be granted and the offer would be cancelled. The applicant did not join within the stipulated period. Hence the offer of

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promotion was cancelled by an order dated 24.3.1998. Aggrieved by the order of cancellation, the applicant has filed this OA.

3. It is contended by the learned counsel for the applicant that the applicant was suffering from lumbar pain and hence the respondents should have considered her case on humanitarian grounds.

4. As seen from above, sufficient time has been granted to the applicant for joining in the said post. As stated, at the request of the applicant, another 15 days' time was granted when she failed to join within prescribed period, clearly stipulating that no further time would be granted. Even then she failed to join.

5. In the circumstances, the impugned order of promotion cannot be said to be arbitrary. The OA is, therefore, dismissed. No order as to costs.

Shanta Shastri
(Mrs. Shanta Shastri)
Member(A)

V. Rajagopala Reddy
(V. Rajagopala Reddy)
Vice Chairman(J)

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